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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 5/441/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Accra Pac (India) Pvt. Ltd.

Section of the Companies Act:

Section 441 r/w 129 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1.

2.

## **ORDER**

None present for Petitioner.

List the matter on 23.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.